

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/ 71 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 7th January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/01-23/504, dtd. 20.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.12.2024 and 23.12.2024**. The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 72-75 /A, dated , 07-01-2025

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Chandmari, Guwahati.
- ✓ 4. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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